

GOVERNMENT OF RAJASTHAN
Law & Legal Affairs Department

No.F.12(04)Raj/Vad/19

Jaipur, dated. 27-01-2021

::ORDER::

Consequent upon the revision in the Retainership and Drafting & Settling charges payable to the GA Cum AAG, Jodhpur/Jaipur the following fixed retainership and Drafting & Settling Charges shall stand hereby revised from the date of issuance of this order:

1. **Remuneration/Retainership:-** Rs. 44722/- per month

The above mentioned remuneration/retainership shall liable to be enhanced @ 10% every year with effect from Financial Year 2021-2022.

2. **Drafting & Settling Charges (per case):-** Rs. 2600/- per case

The revised Retainership and Drafting & Settling charges mentioned hereinabove shall be applicable from the date of issuance of this order.

This order is being issued in concurrence with Finance Department ID No. 102005065 Dated 18-12-2020.

Sd-
(Vinod Kumar Bharwani)
Principal Secretary, Law

Copy forwarded to following for information and necessary actions:-

1. The Secretary to HE Governor Rajasthan, Jaipur.
2. PS to Hon'ble Chief Minister, Rajasthan, Jaipur.
3. PS to Hon'ble Law Minister, Rajasthan, Jaipur.
4. PS to Chief Secretary, Rajasthan, Jaipur.
5. All Principal Secretaries/Secretaries/Special Secretaries to the Government.
6. Ld. Advocate General, Rajasthan, Jaipur.
7. Joint Secretary, Finance (Exp.-5) Department
8. All Addl. Advocate General, Rajasthan, Jodhpur/Jaipur.
9. All Head of the Department, Rajasthan.
10. Government Advocate Cum Addl. Advocate General, Jodhpur/Jaipur.
11. Treasury Officer's, Jodhpur/Jaipur.
12. All Joint Legal Remembrancer/Deputy Legal Remembrancer/ Asstt. Legal Remembrancer/ Senior Law Officer/ Junior officer of the Law Department.
13. Programmer, Law & Legal Affairs Department.
14. AAO, Law Department.
15. Guard File

Hukam Singh
(Hukam Singh Rajpurohit)
Secretary, Law